

POST BASED RESERVATION ROSTER (W.E.F. 01-01-2018 TO 31-12-2018)
Total Strength 17; 80% by Promotion = 14; 20% by Direct = 3

Name of the post : **DEPUTY REGISTRAR OF TRADEMARKS & GI**
 Classification of Post : Group 'A'
 Mode of Recruitment : 20% by Direct
 Sanctioned strength : 3 Working Strength : 2 Vacant post : 1

Sr. No.	Category for which earmarked	Name	Date of Appointment	Category to which belongs	Remark Utilised by UR/SC/ST	Remark
1.	UR	Shri Oam Prakash	23.06.1987	S.C.	Utilised by S.C.-1	Vacated on 31/07/2000
2.	UR	Shri K. K. Sharma	28.01.1991	Neither	Utilised by UR	Vacated on 21/10/1998
3.	UR	Shri M. H. Mahendra	10.06.1996	S.C.	Utilised by S.C.-2	Vacated on 14.08.2003
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4.	O.B.C.-1	Shri M. C. Gupta	05.01.1999	Neither	Utilised by UR	Vacated on 31.07.2011
5.	UR	Shri S. K. Pandey	17.08.2011	Neither (Ph)- I	Utilised by UR	
6.	UR	Dr. B. C. Rathore	08.09.2011	O.B.C.	Utilised by O.B.C.-1	
7.	S.C.-1					
8.	O.B.C.-2					
9.	UR					
10.	UR					
11.	UR					
12.	O.B.C.-3					
13.	UR					
14.	S.T.-1					

Tally			
Category	S.C.	S.T.	O.B.C.
Required	1	1	3
Utilised	2	0	1
Excess / Shortage	+2	0	0

Manjunath M. Yaradakeri
 (Manjunath M. Yaradakeri)
 Member

S. M. Togrikar
 (S. M. Togrikar)
 Member

Shri M. M. Wakodikar
 (Shri M. M. Wakodikar)
 Member

Chinnaraja G. Naidu
 (Chinnaraja G. Naidu)
 Chairman